

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

(IB)-669(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2020

NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s. M/s. Aarvanss Infrastructure Pvt. Ltd.

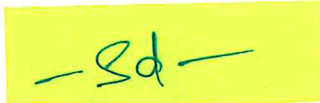
SECTION: 7 of IBC, 2016.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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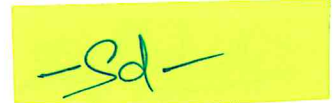
Present :	Mr. Kamal Agarwal, RP Ms. Nazia Parveen, Advocate for the Petitioner			
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ORDER

A per the order dated 03.01.2020 bailable warrants were issued. The report of execution of warrants is still awaited. To come up on 10.02.2020.



(L. N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)